Blocking of DTH overspill Services

1748.SHRI SANJAY RAUT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that many India-based Direct-to-Home(DTH)overspill services such as Dish TV India Airtel Digital TV, Sun Direct and Tata Sky are unlicensed and unauthorised to operate theirservices particularly in the Middle East and North Africa region and in Pakistan; if so, Government's response thereto;
- (b) whether Government is considering to block the DTH signals reaching out to the consumers in such countries, where the operators are not given licenses; and
 - (c) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) to (c) This Ministry has granted license to six private companies *viz*. M/s Dish TV India Ltd, M/s Tata Sky Ltd, M/s Reliance BIG TV, M/s Videocon d2h Ltd, M/s Sun Direct TV Pvt Ltd and M/s BharatiTelemedia Ltd to provide Direct to Home (DTH) Broadcasting service in India under DTH policy guidelines. All private DTH operators are required to comply with the provisions of these guidelines. Detailed guidelines are available at *www.mib.nic*. *in*

Modernisation of DD Urdu Channel

1749.SHRI MD. NADIMUL HAQUE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government has undertaken steps for the modernisation of DD Urdu Channel, if so, the details thereof, and if not, the reasons therefor;
- (b) whether it is a fact that DD Urdu has officially negligible digital presence on the websites like Youtube etc., if so, the details thereof and the reasons therefor;
- (c) how much amount has been spent in the name of modernisation of DD Urdu in last three years, the details thereof, year-wise; and
 - (d) how many vacancies are there in DD Urdu channel as on date?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) Prasar Bharati